

BHATNI SUGAR MILLS

*619. **Shri Sinhasan Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the reason for the closing down of the Bhatni Sugar Mills in District Deoria of U. P.;

(b) whether Government propose to take over the control of the mill; and

(c) what are the principles and conditions that guide the appointment of an authorised Controller?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The reasons for closure of the Bhatni Sugar Mills are dispute among proprietors, lack of finance and inefficiency of plant.

(b) No.

(c) The Central Government appoints an authorised Controller when it considers it necessary for maintaining or increasing the production of an essential commodity.

श्री रघुनाथ सिंह : इस मिल पर क्या सरकार को कुछ इनकमटेक्स चाहिये ?

साख और कृषि मंत्री (श्री किदबई) : जरूर चाहिये ।

श्री रघुनाथ सिंह : कितना चाहिये और क्या इस इनकमटेक्स के बकाये के सबब से यह मिल तो नहीं बन्द हो गयी है ?

श्री किदबई : नहीं, किसी चीज का उन्हीं-ने कर्ज अदा नहीं किया, इसलिए मिल बन्द हो गयी ।

श्री सिहासन सिंह : सरकार इस मिल को अपने कब्जे में ले कर क्यों नहीं चलाना चाहती ?

श्री किदबई : सरकार ऐसा नहीं कर रही है कि दूसरे की जायदाद को अपने कब्जे में कर ले ।

श्री सिहासन सिंह : क्या सरकार ने कठकुइया और रामकोला मिल्स को अपने कब्जे में नहीं कर लिया है ?

श्री किदबई : यह बात भी गलत है । वह मिल चल रही थी, लेकिन यह ह्याल था कि अगर उन में आपस में झगड़ा चले तो उन्हीं में से एक कंट्रोलर (Controller) बना दिया जाय ।

श्री सिहासन सिंह : क्या यह मिल भी आपसी झगड़ों की वजह से बन्द नहीं हुई ?

श्री किदबई : हां, अगर चलती होती तो हम उन्हीं चलाने वालों में से एक को कंट्रोलर कर देते ।

Shri B. S. Murthy: May I know, Sir, how many workers have been affected by the closure of this mill?

Shri Kidwai: I think the hon. Member is not aware that it has been closed for some years.

Mr. Deputy-Speaker: Questions are over. I will call them again so that hon. Members who were not in their seats when they were called will be given an opportunity.

PASSENGER TRAFFIC FROM AGARTALA TO CALCUTTA

*613. **Shri Biren Dutt:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the passenger traffic to Calcutta from Agartala through Pakistan has entirely stopped since the introduction of the passport system;

(b) whether it is a fact that most of the people have to travel to Calcutta or Assam by air; and

(c) the fare that a passenger has to bear in travelling to Calcutta or Shillong?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) While there is doubtless a drop in the magnitude of passenger traffic from Agartala to Calcutta across Pakistan due to the restrictions involved in the visa and passport system, it will not be correct to say that passenger traffic across Pakistan has entirely stopped.

(b) Government have no particulars to show that most of the passengers from Agartala to Calcutta or Assam are travelling by air.

(c) The approved air fare between Agartala and Calcutta is Rs. 49 (return fare Rs. 93) and between Agartala and Gauhati, the nearest airport to shillong, is Rs. 38 (return fare Rs. 72).

Shri Biren Dutt: May I know whether representations have been received that the air fare is heavy?

Shri Raj Bahadur: I am not aware of any such representation having been received. But, I may inform the hon. Member that so far as railway fare is concerned, by an indirect route which is the only route available, the railway fare for first class is Rs. 101 and for second class it is Rs. 56/8. As compared to these rates the rate of Rs. 49 for air fare is quite reasonable.

श्री रघुनाथ सिंह : लास्ट ईयर हमारें यहां से कितने आदमियों ने इस रास्ते यात्रा की ?

श्री राज बहादुर : इस का सब हिसाब बतलाना संभव नहीं है ।

SCHEDULED AIR SERVICES IN TRIPURA

*614. **Shri Biren Dutt:** Will the Minister of Communications be pleased to state:

(a) whether there is any Scheduled Air Service from one air port to another inside Tripura; and

(b) if not, whether Government propose to introduce Scheduled Air Service there?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) There is no such proposal at present.

FOODGRAINS FOR TRIPURA

*615. **Shri Biren Dutt:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there is influx of about one lakh of displaced persons in Tripura since the introduction of the passport system;

(b) whether it is a fact that the Government of Tripura imported only one thousand tons of foodgrains from the Centre during the year 1952; and

(c) whether Government of Tripura propose to import foodgrains during the current year also?

The Minister of Food and Agriculture (Shri Kidwai): (a) The influx was just before the introduction of the passport system.

(b) Yes.

(c) No, Sir.

Mr. Deputy-Speaker: As there is still time, as a special case I shall allow an opportunity to hon. Members who were absent when I called them a second time.

Shri Nambiar: Then I would put my question No. 597.

GRIEVANCES OF RAILWAYMEN

*597. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) what action has been taken on the representation made to the Minister on the grievances of the Railwaymen on the 4th August, 1952 consisting of 26 items; and

(b) whether any of the items referred to therein has been disposed of and the decision communicated to the Railwaymen?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The matters raised in the representation had already received the consideration of Government and were further re-examined on receipt of the representation and action has been taken wherever necessary. No special intimation is sent to any staff in respect of such representations.

Shri Nambiar: May I know whether the person making a representation will be informed of the action taken or not taken?

Shri Alagesan: If the hon. Member wants to have the details of the action taken, we will have to be informed of it first.

Shri Nambiar: Will a person making a representation get a reply or not about the action taken?

Shri Alagesan: If it is a member of the staff, no.

Shri Nambiar: If a Member of this House has made a representation, will he get a reply about the action taken or not?

Shri Alagesan: That will depend upon each case.

CONGRESS SESSION AT HYDERABAD

*601. **Shri Tushar Chatterjea:** (a) Will the Minister of Railways be pleased to state what were the special arrangements made by the Railway